

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

HIGH COURT OF ANDHRA PRADESH - District Judges (Entry Level) - Vacancies in the cadre of District Judges (Entry Level) by promotion from the category of Civil Judges (Senior Division) under 65% quota for the year 2022 - NOTIFIED.

ROC.NO.291/2022-B.SPL.

NOTIFICATION NO.368-B.SPL:

DATED:11.03.2022.

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006)

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Vacancies in the cadre of District Judges (Entry Level) to be filled by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2022 are hereby notified as follows:

11	(under 65% quota by promotion)
02	(Additional vacancies arose out of non availability and selection of suitable candidates in accelerated recruitment by transfer for the year 2019)

13

Total vacancies

S. Srinivasa
11.03.22

REGISTRAR (VIGILANCE)
High Court Andhra Pradesh,
Amaravati.